



CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH

...

O.A. No.60/199/2017 Date of decision: 29.1.2020

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CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).

HON'BLE MS. NAINI JAYASEELAN, MEMBER (A).

...

Yogendra Prasad S/o Late Sh. Sewa Ram, aged 59 years, R/o 2,
Vashisth Nagar, Shiv Mandir Gali, Ambala Cantt. Group B.

... **APPLICANT**

NONE FOR THE APPLICANT.

VERSUS

1. Union of India through the Secretary, Government of India,
Ministry of Communication and Information Technology,
Department of Telecommunications, Sanchar Bhawan, 20
Ashoka Road, New Delhi.
2. Chief General Manager, Bharat Sanchar Nigam Limited,
Haryana Circle, Ambala.

... **RESPONDENTS**

BY: SH. V.K. ARYA, COUNSEL FOR RESPONDENT NO.1.
SH. D.R. SHARMA, COUNSEL FOR RESPONDENT NO.2.



ORDER (Oral)

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SANJEEV KAUSHIK, MEMBER (J):-

1. None for the applicant even when case was called for the second time. It seems that the applicant has lost interest in pursuing this matter.
2. Accordingly, the O.A. is dismissed in default on account of non-prosecution.

**(NAINI JAYASEELAN)
MEMBER (A)**

Date: 29.1.2020
Place: Chandigarh.

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**(SANJEEV KAUSHIK)
MEMBER (J)**